MINISTRY OF CORPORATE AFFAIRS
CORRIGENDUM

New Delhi, the 27th May, 2011

S.O. 1218(E).— In the notification of the Government of India in the Ministry of Corporate Affairs vide G.S.R No. 482 (E), dated the 4th March, 2011, published at page 2 of the Gazette of India, Extraordinary, Part-II, Section 3, Sub-section (ii), dated the 4th March, 2011, namely :—

1. in line 5, for “has assets” read “has either assets”;
2. in line 6, for “Rs. 250 crore or” read “Rs. 250 crore in India or”;
3. in line 7, for “Rs.750 crore from” read “Rs.750 crore in India from”.

[F No. 5/4/2003-IGC/CS]
RENUKA KUMAR, Jt. Secy.